

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2930
ANSWERED ON:27.08.2013
PRIVATE DETECTIVE AGENCIES
Rawat Shri Ashok Kumar;Singh Shri Bhupendra

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of private detective agencies functioning in the country, State-wise;
- (b) whether the Government monitors the functioning and activities of private detective agencies in various parts of the country;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government has received any complaints against the private detective agencies;
- (e) if so, the total number of such complaints received and the action taken against such agencies during each of the last three years and the current year;
- (f) whether the Union Government proposes to regulate the activities of private detective agencies and bring them within the ambit of law; and (g) if so, the details thereof and the time by which it is likely to be implemented?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a): The Ministry of Home Affairs does not maintain such records.
- (b) & (c): At present, there is no Central law for regulating the functioning of private detective agencies in the country.
- (d): No madam.
- (e): Question does not arise.
- (f) to (g): In order to regulate the working of private detective agencies, the Private Detective Agencies (Regulation) Bill, 2007 was introduced in Rajya Sabha on 13th August 2007. The main purpose of the Bill is to ensure that the private detective agencies work within the ambit of law and are accountable to a regulatory mechanism. The Bill was referred to the Department related Parliamentary Standing Committee on Home Affairs on 17.08.2007. The Committee presented its report in both the Houses of Parliament on 13.02.2009. The Committee desired that the Ministry may have a re-look at the provision of the Bill in the light of its report. The matter is being re-looked into, in the Ministry of Home Affairs and hence, time line cannot be ascertained at this stage.